

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
STARRED QUESTION NO. 479
TO BE ANSWERED ON THE 5TH APRIL, 2022

UPGRADATION OF RURAL HAATS TO GRAMIN AGRICULTURAL MARKETS

+*479. SHRI CHANDESHWAR PRASAD:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the budgetary promise to upgrade 22,000 Rural Haats to Gramin Agricultural Markets (GrAMs) is in progress;
- (b) if so, the details thereof, State-wise;
- (c) whether any strategy has been made for including public-private participation and use of technology to increase the capacity of such Rural Haats; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 479 FOR ANSWER ON 05.04.2022 BY SHRI CHANDESHWAR PRASAD REGARDING “UPGRADATION OF RURAL HAATS TO GRAMIN AGRICULTURAL MARKETS”.

(a) to (d): Based on the proposals received from the State Governments/ UTs, the Government is developing and upgrading rural haats into Gramin Agricultural Markets (GrAMs). The development and upgradation of physical infrastructure of rural haats under control of Panchayats through States/ Union Territories is undertaken through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as ongoing process for development of GrAMs.

So far, physical infrastructure/ facilities under MGNREGS have been developed in 1351 village haats while work is in progress in 1632 village haats. State-wise list is given at **Annexure-I**.

In order to efficiently manage and operate these GrAMs, Operational Guidelines have been formulated and circulated to the States. The Operational Guidelines envisage that States / UTs shall provide a level playing field to all categories of markets – public sector, private sector, Public–private partnership (PPP) sector etc.

After the development and upgradation of rural haats into GrAMs, these will be electronically linked to e-NAM platform to facilitate farmers to make direct transactions with consumers and bulk purchasers.

Annexure-I

State/UT-wise details of village Haats under MGNREGS			
(As On 7th February 2022)			
S No.	State /UT	Number of Ongoing works	Number of works Completed Since Inception
1	ANDHRA PRADESH	79	46
2	ARUNACHAL PRADESH	3	7
3	AS SAM	27	22
4	BIHAR	53	23
5	CHHATTISGARH	178	143
6	GUJARAT	23	3
7	HARYANA	0	1
8	HIMACHAL PRADESH	51	55
9	JAMMU AND KASHMIR	30	26
10	JHARKHAND	1	0
11	KARNATAKA	34	23
12	KERALA	26	17
13	MADHYA PRADESH	163	178
14	MANIPUR	83	69
15	MEGHALAYA	13	12
16	MIZORAM	20	256
17	NAGALAND	8	4
18	ODISHA	208	76
19	PUNJAB	0	9
20	RAJASTHAN	51	53
21	SIKKIM	1	3
22	TAMIL NADU	60	57
23	TELANGANA	70	10
24	TRIPURA	2	9
25	UTTAR PRADESH	224	110
26	UTTARAKHAND	26	26
27	WEST BENGAL	198	112
28	PUDUCHERRY	0	1
	Total	1632	1351
